

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 27th September, 2024

S.O 487 . - In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Officers as mentioned in **Annexure- A** to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Udhampur in view of General Elections to Legislative Assembly 2024.

By Order of the Government of Jammu and Kashmir.

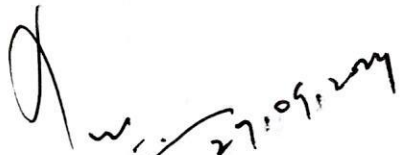
Sd/-
(Achal Sethi)
Secretary to Government



No. LAW- Powr/18/2021-10

Dated :- 27-09- 2024

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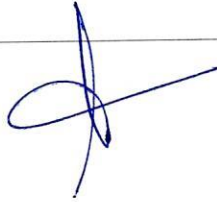
1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Udhampur. This is with reference to letter No. DDEO/U/24/1105 Dated:- 27.09.2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Senior Law Officer
Department of Law, Justice and P.A



Annexure "A" to SO.487 of 2024 Dated:- 27-09-2024

S.No.	No. & Name of AC	Name of the Officer	Contact No.
1	59- Udhampur West	Dr. Ravinder Kumar, Asstt. Prof GCW Udhampur	8899930333
2	60-Udhampur East	Tariq Bashir, District Soil Conservation Officer Udhampur	9797123558
3	60-Udhampur East	Sanjay Kumar Sharma, Lecturer HSS Barmeen	9419214686
4	61-Chenani	Manmeet Singh, AEE PMGSY Udhampur	9419244121
5	61-Chenani	Dr. Sunil Kumar Bhardwaj, VAS Udhampur	9419966213



27.9.24